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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Contempt Petition No.180/00058/2018
in Original Application No.180/00816/2017

Friday, this the 29th day of November, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

M.K.Aboo, MES-109620
S/o.Kochu Muhammed, aged 57 years
Fitter Pipe (SK), Military Engineer Services
O/o.The Assistant Garrison Engineer (I) R&D
Thrikkakara P.O, Kakkadan, Kochi-682 021 ...Petitioner

(By Advocate Mr.P.K.Madhusoodhanan)

versus

1. Sri.Soorya Vanshi.V.B
(Age & Father's name not known to the petitioner)
Commander Works Engineer (NW)
Military Engineer Services, Kataribagh
Naval Base P.O, Kochi – 682 004
2. Sri.Rajeev Chowdhari
(Age & Father's name not known to the petitioner)
The Chief Engineer, Head Quarters
Southern Command, Pune – 411 001
3. Sri.R.K.Garg
(Age and father's name not known to the petitioner)
The Chief Engineer (NW)
Military Engineer Services
Kataribagh, Naval Base (P.O)
Kochi – 682 004
4. Praveen Kumar IDSE, MES/270060
S/o.Dhirendra Nath Mahato, aged 31 years
The Assistant Garrison Engineer (I) R&D

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Military Engineer Services, Thrikkakkara Post
Kakkanad, Kochi, Pin – 682 021

...Respondent

(By Advocate Mr.N.Anilkumar,SCGSC)

This application having been heard on 29th November 2019, the Tribunal on the same day delivered the following :

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The CP(C) has been filed alleging non-implementation of the order of this Tribunal in O.A 180/816/2017 with regard to the application filed by the petitioner for voluntary retirement. The order in question is seen to have been issued when there was no disciplinary proceedings pending against the applicant. However, with the issuance of the Charge Memorandum, which is the subject matter in O.A 180/296/2019, the situation has substantially changed. For this reason, the CP(C) does not survive at this point of time. Hence CP(C) is closed. Notices shall stand discharged.

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - True copy of Annexure A-15 dated 23.9.2017, denying his request for voluntary retirement

Annexure P2 - True copy of the final order dated 13/4/2018, in O.A No.180/816/2017

Annexure P3 - True copy of the letter dated 19/4/2018 submitted by the petitioner before respondents as well as Chief Engineer, R&D, Military Engineer Services, Picket, Secunderabad- 500 003, through proper channel

Annexure P4 - True copy of the covering letter dated 19.4.2018, sent to the 1st respondent

Annexure P5 - True copy of the lawyer notice dated 19.5.2018 sent to the 1st respondent .///